

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO. 1519
TO BE ANSWERED ON 04.03.2016

AWARDS TO THE ANGANWADI WORKERS

1519. DR. PRITAM GOPINATH MUNDE:

Will the Minister of Women and Child Development be pleased to state:

- a) Whether the Government provides National and State level awards to the Anganwadi workers;
- b) if so, the details and the criteria thereof;
- c) the details of the awards given to the Anganwadi workers during each of the last three years and the current year, State/UT-wise;
- d) Whether the Government has provided any financial help to the States for the above mentioned awards; and
- e) if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) Yes, Madam. Government of India have formulated a scheme for awarding Anganwadi Workers at National Level and State Level in the year 2000-2001 under Centrally Sponsored Integrated Child Development Services (ICDS) Scheme.
- (b) The award at the National Level comprises of Rs. 25,000/- cash and a citation and the award at the State level carries a cash award of Rs. 5000/- and a citation. National level Awardees are selected by a National level Section Committee presided over by the Minister-in-charge of Ministry of Women and Child Development on the basis of nominations received from the States/UTs. The State level awardees is selected by a State level selection Committee under the Chairmanship of Secretary-in-charge of Women and Child Development. The criteria evolved for selection of awardees include overall assessment of the performance of Anganwadi workers in improving the coverage and quality of services to children and pregnant and lactating mothers, regular reporting for Monthly Progress report and annual reports, enrolment of children in Supplementary Nutrition Programme and pre-school education under the ICDS Scheme, contribution of the AWW towards convergence with other Departments/other programmes/schemes, Nutrition and Health Education(NHED), community participation, cleanliness & hygiene, innovations and experience of AWWs.

- (c) The details of the awards given to the Anganwadi workers during each of the last three years and the current year; State/UT-wise are placed at Annexure-I.
- (d) & (e) The expenditure incurred by the States/UTs towards State level awards and National level awards are borne by concerned States/UTs out of the funds released by the Central Government for implementation of ICDS Scheme.

Annexure-I

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Sl.No.	State/UT	Number of Awardees			
		2012-13	2013-14	2014-15	2015-16
1.	Andhra Pradesh	0	3	Guidelines issued and nominations awaited from the States/UTs	Guidelines issued and nominations awaited from the States/UTs
2.	Arunachal Pradesh	1	1		
3.	Assam	0	6		
4.	Bihar	0	6		
5.	Chhattisgarh	1	1		
6.	Goa	1	1		
7.	Gujarat	2	2		
8.	Haryana	1	1		
9.	Himachal Pradesh	1	1		
10.	Jharkhand	1	1		
11.	Karnataka	2	2		
12.	Kerala	2	2		
13.	Madhya Pradesh	2	2		
14.	Meghalaya	1	1		
15.	Mizoram	1	1		
16.	Nagaland	1	1		
17.	Odisha	2	2		
18.	Punjab	1	1		
19.	Tamil Nadu	2	2		
20.	Telangana	1	2		
21.	Tripura	1	1		
22.	Uttar Pradesh	1	6		
23.	Uttarakhand	1	1		
24.	West Bengal	2	2		
25.	Andaman & Nicobar	1	1		
26.	Delhi	1	0		
27.	Dadra & N Haveli	1	1		
28.	Puducherry	1	1		
29.	Rajasthan	0	1		
30.	Manipur	0	1		
	Total	32	54		